

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 43
CP No.84/BB/2019

IN THE MATTER OF:

Mr. Gautam Swaroop & Anr. ... Petitioners
Vs.
M/s. Arkwood Décor Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 30.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Gokul R., Adv.
For the R2, R3 : Ms. Vaani, Proxy Counsel

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Ld. Proxy Counsel for R2 and R3 seeks adjournment as the arguing Counsel is not available and also seeks further time to file written synopsis. Finally, two weeks' time is granted to the Respondents for filing the written synopsis.
3. List the matter on **11.07.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
K. BISWAL
MEMBER (JUDICIAL)